

NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)  
PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 22.02.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No. 37/2018 in CP(IB)No.218/9/HDB/2017
NAME OF THE COMPANY	Sanjay Strips Pvt Ltd
NAME OF THE PETITIONER(S)	Raj Steels
NAME OF THE RESPONDENT(S)	Sanjay Strips Pvt Ltd
UNDER SECTION	9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

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CA No.37/2018

CP(IB) No.218/9/HDB/2017

In the matter of Raj Steels vs. Sanjay Strips Pvt. Ltd

Date of order: 22.02.2018

**ORDER**

Heard Ms. M.S. Mano Ranjani, Ld. Counsel for the  
Petitioner and Ms. A. Padmasri, Ld. Resolution Professional.

Ms. A. Padmasri, is appointed as RP by separate orders and  
is directed to take over charge immediately.

Post the case on 08.3.2018.

Member (T)

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Member (J)